

(b) if not, whether Government will entertain applications from private individuals to start this enterprise?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b) Government do not have any plans at present for the construction of a hotel at Kandla Port. The private sector is always welcome to start hotels at any place they consider profitable.

GOVERNMENT HOTELS

840. **DR. (MRS.) MANGLADEVI TALWAR :**
CHAUDHARY A. MOHAMMED :

Will the Minister of **TOURISM AND CIVIL AVIATION** be pleased to state :

(a) whether it is a fact that rooms in Government hotels, like, Janpath Hotel, Lodi Hotel and Ashoka Hotel, are lying unoccupied for months ;

(b) if so, the reasons therefor and the amount of total loss incurred from April to July, 1968 therefrom ; and

(c) what steps are being taken to make these hotels profitable ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) the average occupancy in the four Government hotels during the period from April to July, 1968 was as under :—

<i>Ashoka</i>	
Average beds per day	266 24
Percentage on 798 beds	33.36
<i>Janpath</i>	
Average beds per day	214 50
Percentage on 280 beds	76.50
<i>Ranjit</i>	
Average beds per day	71.50
Percentage on 242 beds	30 00
<i>Lodhi</i>	
Average beds per day	89.00
Percentage on 250 beds	35.75

(b) The period from April to July is generally a lean period in Delhi from the tourist point of view. Financial results are assessed annually, and it is therefore not possible to determine the profit or loss for the period from April to July, 1968 ;

(c) Several remedial measures, including merger of the Ashoka and Janpath Hotels Ltd., are under consideration of Government.

841. [Transferred to the 13th August, 1968.]

CONSTRUCTION OF BYPASS ON THE NATIONAL HIGHWAY No. 47

842. **S H R I K E S A V A N (THAZAHAVA) :** Will the Minister of **TRANSPORT AND SHIPPING** be pleased to state :

(a) whether the construction work of the bypass proposed on National Highway No. 47 outside the Quilon Town, in Kerala, has been started ;

(b) if so, how far the work has progressed and by what period the construction would be complete ; and

(c) if not, what are the reasons for the same, and by when the construction work will be started ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) No, Madam.

(b) Does not arise.

(c) Due to paucity of funds, the construction of bypasses on all National Highways has been assigned low priority. As soon as the Fourth Five Year Plan is finalised and the allocations for the development of National Highways are known, a decision will be taken on the priorities for bypasses proposed on National Highways, including the Quilon bypass.

सिन्धिया हाऊस, नई दिल्ली में बेहोश पाई गई महिला

843. **श्रीमती विद्यावती चतुर्वेदी :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 17 जुलाई, 1968 की मध्यरात्रि को सिन्धिया हाऊस, नई दिल्ली में एक महिला को बेहोशी की हालत में पाया गया तथा उसके बारे में अभी तक कोई जांच पड़ताल नहीं की गई ;

(ख) यदि हां, तो इस विषय में तथ्य क्या है तथा इस मामले में क्या जांच की जा रही है ; और

(ग) क्या इस मामले में दिल्ली परिवहन के कर्मचारी किसी प्रकार अन्तर्ग्त है ?

†[UNCONSCIOUS WOMAN FOUND AT SCINDIA HOUSE, NEW DELHI

843. SHRIMATI VIDYAWATI CHATURVEDI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a woman was found in unconscious state at Scindia House, New Delhi on the midnight of the 17th July, 1968 and no investigations have so far been made in this regard ;

(b) if so, what are the facts in this regard and what investigations are being made in this case ; and

(c) whether the employees of the Delhi Transport Undertaking are in anyway involved in the case ?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) से (ग) 17, 18 जुलाई, 1968 की रात को देहली पुलिस को यह रपट की गई कि एक महिला शराब के नशे की हालत में सिन्धिया हाउस में एक बेंच पर लेटी हुई थी। स्थानीय पुलिस मौके पर पहुंची और देखा कि महिला से शराब की बू आ रही थी। उसके सुबह तक जाने तक उसकी निगरानी की गई। चूंकि इन तथ्यों से कोई अदालत में विचार करने योग्य जुर्म नहीं बनता था इसलिए कोई फौजदारी केस जांच पड़ताल के लिये दर्ज नहीं किया गया था। अभी तक कोई सबूत ऐसा नहीं है जिससे दिल्ली परिवहन का कोई कर्मचारी इस घटना में अन्तर्ग्त पाया जाये।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c) It was reported to Delhi Police on the night of 17/18th July 1968, that a lady in a drunken state was lying on a bench in the premises of Scindia House. The local police reached the spot and found that the woman was smelling of liquor. A watch was kept on her till she left in the

mornining. Since these facts did not constitute any cognizable offence, no criminal case was registered for investigation. So far there is no evidence to show the involvement of any D.T.U. employees in the incident.]

पोरबन्दर बन्दरगाह

844. श्रीमती विद्यावती चतुर्वेदी : क्या परिवहन तथा नौवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार पोरबन्दर बन्दरगाह को और विस्तृत करने का विचार रखती है; और

(ख) यदि हां, तो बन्दरगाह में क्या सुधार किये जायेंगे तथा उस पर कितनी रकम खर्च की जायेगी ?

†[PORBANDAR PORT

844. SHRIMATI VIDYAWATI CHATURVEDI : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether Government propose to expand the Porbandar Port ; and

(b) if so, what improvements will be made in that port and how much amount will be spent therefor ?]

परिवहन तथा नौवहन मंत्री (प्रो० बी० के० श्रार० ज्ही० राव) : (क) और (ख) बड़े पत्तनों के अलावा अन्य पत्तनों के विकास करने का कार्यकारी दायित्व संबद्ध राज्य सरकारों का है। गुजरात सरकार जो पोरबन्दर पत्तन के विकास के लिये जिम्मेदार है, उसे 7.22 करोड़ रुपये की प्राक्कलित लागत पर बारहमासी पत्तन के रूप में विकसित कर रही है। इस परियोजना में एक पत्तकट दीवार, एक तटीय गोदी और चार लगर गोदियों, रेल और सड़क पहुंचागों का निर्माण शामिल है।

†[THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO) : (a) and (b) The executive responsibility for the development